Read : Notice dt. 18/12/2024, regarding nomination of the Hon'ble Judges to hear urgent judicial matters during ensuing Christmas Vacation commencing from 24/12/2024 to 1/1/2025.

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HIGH COURT OF JUDICATURE AT BOMBAY
BENCH AT AURANGABAD

N O T I C E

In continuation of the aforesaid Notice dt. 18/12/2024 and as per the direction of the Hon'ble Shri Justice Rohit W. Joshi, all the advocates and parties-in-person are hereby informed that, on 24/12/2024 the Hon'ble Court will be available for mentioning and taking up urgent matters at 10 am, instead of 11 am.

Sd/-

[Vimalnath S. Tiwari]
I/c Registrar [Judl]

Date: 21/12/2024